

ITEM NO.119

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 91/2025

VIPIN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 59254/2023 - EXEMPTION FROM FILING O.T.

Date : 27-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) :

Mr. Pulkit Tare, AOR
Mr. Sandeepan Pathak, Adv.

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter after one week.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR